

(b) whether the scheme has been finalised, and what is the impact of the new scheme; and

(c) by when it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN) : (a) Yes, Sir. The Price Stabilisation Fund (PSF) Scheme has been reviewed by various Committee set up by the Government from time to time, namely, Dr. Pranab Sen Committee, Rangachary Task Force and High Powered Sub-Committee. On the recommendation of these Committees, particularly High Powered Sub-Committee, a Modified Price Stabilisation Fund (MPSF) Scheme is being formulated.

(b) and (c) The restructured and Modified Price Stabilisation Fund Scheme, addressing the identified bottlenecks of the ongoing Scheme and making it more beneficiary friendly, is under consideration of the Government.

Review of performance of AEZs

2651. DR. K.V.P. RAMACHANDRARAO : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the State-wise and location-wise details of the Agri Export Zones (AEZs) set up in different parts of the country particularly in Andhra Pradesh;

(b) whether the performance of AEZs has been reviewed, if so, the details thereof; and

(c) what are the new proposals to set up AEZs?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN) : (a) The details of 60 Agri Export Zones (AEZs) notified in different part of the country, state -wise and location-wise including Andhra Pradesh is given in Statement. (*See below*)

(b) and (c) A peer evaluation of the existing AEZs was carried out in 2005 to assess the performance of AEZs. Some of the important findings of the peer evaluation include i) Lack of ownership by Government Authority and their Agencies, ii) Lack of awareness about the scheme and its conceptual framework among stakeholders including State Government field establishments, iii) Lack of project orientation in the conceptual design of AEZ, iv) Lack of coordination/monitoring system in AEZs, v) Non materialization of adequate public investment from Central and State Governments, vi) indiscreet proliferation of AEZs etc. On the basis of the recommendations of the Peer Group in 2005, it was decided not to consider notification of new AEZs unless there were strong compelling reasons.

Accordingly, no proposal for setting up of new AEZ is under consideration.

Statement

State-wise and location wise details of agri export zones

Sl. No.	State	AEZ Project	State and Districts
1	2	3	4
1.	Assam (1)	Fresh & Processed Ginger	Assam (Kamrup, Nalbari, Barpeta, Darrang, Nagaon, Morigaon, Karbi Anglong and North Cachar districts)
2.	Andhra Pradesh (5)	Mango Pulp & Fresh Veg.	Andhra Pradesh (Chittoor District)
3.		Mango and Grapes	Andhra Pradesh (Districts of Ranga Reddy, Medak & parts of Mahaboob nagar districts)
4.		Mango	Andhra Pradesh (Krishna District)
5.		Gherkins	Andhra Pradesh (Districts of Mahboob nagar, Rangareddy, Karimnagar, Warangal, Medak Ananthapur and Nalaonda)
6.		Chilli	Guntur
7.	Bihar (1)	Lychee, Vegetables & Honey	Bihar (Muzaffar-pur, Samastipur, Hajipur, Vaishali, East and West Champaran, Bhagalpur, Begulsarai, Khagaria, Sitamarhi, Saran and Gopalganj)
8.	Gujarat (3)	Mango and Vegetables	Gujarat (Districts of Ahmedabad, Khadia, Anand, Vadodra, Surat, Navsari, Valsad, Bharuch and Narmada)
9.		Value Added Onion	Gujarat (Districts of Bhavnagar, Surendranagar, Amreli, Rajkot, Junagadh and Jamnagar Districts)
10.		Sesame Seeds	Amerali, Bhavnagar, Surendra-nagar, Rajkot, Jamnagar
11.	Himachal Pradesh (1)	Apples	Himachal Pradesh (Shimla, Sirmour, Kullu, Mandi, Chamba and Kinnaur)

1	2	3	4
12.	Karnataka (4)	Gherkins	Karnataka (Tumkur, Bangalore Urban, Bangalore Rural, Hassan, Kolar, Chitradurga, Dharwad and Bagalkot)
13.		Rose Onion	Karnataka Bangalore (Urban) Bangalore (Rural), Kolar
14.		Flowers	Karnataka Bangalore (Urban) Bangalore (Rural), Kolar, Tumkur, Kodagu and Belgaum
15.		Vanilla	Karnataka (Districts of Dakshin Kannada, Uttara Kannada, Udupi, Shimoga, Kodagu, Chickamagalur)
16.	Jammu and Kashmir (2)	Apple	Jammu and Kashmir (Districts of Srinagar, Baramula, Anantnag, Kupwara, Badgaum and Pulwama)
17.		Walnuts	Jammu & Kashmir Region- Baramulla, Anantnag, Pulwama, Budgam, Kupwara and Srinagar (Jammu Region - Doda, Poonch, Udhampur, Rajouri and Kathua)
18.	Jharkhand (1)	Vegetables	Jharkhand (Ranchi, Hazaribagh and Lohardaga)
19.	Kerala (2)	Horticulture Products	Kerala (Districts of Thrissur, Kollam, Ernakulam, Kottayaam, Alappuzha, Pathanumthitta, Thiruvanthapuram, Idukki and Palakkod)
20.		Medicinal Plant	Wayanad, Mallapuram, Palakkad, Thrissur, Ernakulam, Idukki, Kollam, Pathanamittha, Thiruvananthapuram
21.	Madhya Pradesh (5)	Potatoes Onion Garlic	Madhya Pradesh (Malwa, Ujjain, Indore, Dewas, Dhar, Shajajpur, Ratlam, Neemuch and Mandsaur)
22.		Seed Spices	Madhya Pradesh (Districts of Guna, Mandsaur, Ujjain, Rajgarh, Ratlam, Shajapur and Neemuch)

1	2	3	4
23.		Wheat (Duram)	Madhya Pradesh (Three distinct and contiguous zones :- Ujjain Zone comprising of Neemach, Ratlam, Mandsaur and Ujjain Indore Zone comprising of Indore, Dhar, Shajapur and Dewas Bhopal Division, comprising of Sehore, Vidisha, Raisen, Hoshangabad, Harda, Narsinghpur and Bhopal
24.		Lentil and Grams	Shivpuri, Guna, Vidisha, Raisen, Narsinghpura, Chhindwara
25.		Oranges	Chhindwara, Hoshangabad, Betul
26.	Maharashtra (8)	Grape and grapevine	Maharashtra (Nasik, Sanghli, Pune, Satara, Ahmednagar and Sholapur)
27.		Mango (Alphonso)	Maharashtra (Districts of Ratnagiri, Sidhudurg, Raigarh and Thane)
28.		Kesar Mango	Maharashtra (Districts of Aurangabad, Beed, Jalna, Ahmednagar and Latur)
29.		Flowers	Maharashtra (Pune, Nasik, Kolhapur and Sangli)
30.		Onions	Maharashtra (Districts of Nasik, Ahmednagar, Pune Satara, Jalgaon and Solapur)
31.		Pomegranate	Districts of Solapur, Sangli, Ahmednagar, Pune, Nasik, Latur, Osmanabad.
32.		Banana	Jalgaon, Dhule, Nandurbar, Buldhana, Wardha, Parbhani, Hindoli, Nanded.
33.		Oranges	Nagpur and Amraoti
34.	Orissa (1)	Ginger and Turmeric	Orissa (Kandhamal District)
35.	Punjab (3)	Vegetables	Punjab (Fatehgarh Sahib, Patiala, Sangrur, Ropar and Ludhiana)

1	2	3	4
36.		Potatoes	Punjab (Singhpura Zirakpur (Patiala) Rampura Phul, Muktsar, Ludhiana, Jullunder)
37.		Basmati Rice	Punjab (Districts of Gurdaspur, Amritsar, Kapurthala, Jalandhar, Hoshiarpur and Nawanshahar)
38.	Rajasthan (2)	Coriander	Kota, Bundi, Baran, Jhalawar & Chittoor
39.		Cumin	Nagaur, Barmer, Jalore, Pali and Jodhpur
40.	Sikkim (2)	Flowers (Orchids) & Cherry Pepper	Sikkim (East Sikkim)
41.		Ginger	Sikkim (North, East, South & West Sikkim)
42.	Tripura (1)	Organic pineapple	Tripura (Kumarghat, Manu, Melaghar, Matabari and Kakraban Blocks)
43.	Tamil Nadu (4)	Flower	Tamil Nadu (Dharmapuri)
44.		Flowers	Tamil Nadu (Nilgiri District)
45.		Mangoes	Tamil Nadu (Districts of Madurai, Theni, Dindigul, Virudhunagar and Tirunelveli)
46.		Cashewnut	Cuddalore, Thanjavur Pudukottai and Sivaganga
47.	Uttar Pradesh (4)	Potatoes	Uttar Pradesh (Agra, Hathras, Farrukhabad, Kannoj, Meerut, Baghpat and Aligarh)
48.		Mangoes and Vegetables	Uttar Pradesh (Lucknow, Unnao, Hardoi, Sitapur and Barabanki)
49.		Mangoes	Uttar Pradesh (Saharanpur, Muzzfarnagar, Bijnaur, Meerut, Bhagpat and Bulandshahar)

1	2	3	4
50.		Basmati Rice	Uttar Pradesh (Districts of Bareilly, Shahajahanpur, Pilibhit, Rampur, Badaun, Bijnor, Moradabad, J B Phulenagar, Saharanpur, Muzafarnagar, Meerut, Bulandshahar, Ghaziabad)
51.	Uttaranchal (4)	Lychee	Uttaranchal (Udhamsingh Nagar, Dehradun and Nainital)
52.		Flowers	Uttaranchal (Districts of Dehradun and Pantnagar)
53.		Basmati Rice	Uttaranchal (Districts of Udhamsingh Nagar, Nainital, Dehradun and Haridwar)
54.		Medicinal & Aromatic Plants	Uttaranchal (Districts of Uttarkashi, Chamoli, Pithoragarh, Dehradun and Nainital)
55.	West Bengal (6)	Lychee	West Bengal (Districts of Murshidabad, Malda, 24 Pargana (N) and 24 Pargana (S))
56.		Potatoes	West Bengal (Districts of Hooghly, Burdwan, Midnapore (W), Uday Narayanpur and Howrah)
57.		Mango	W. Bengal (Malda and Murshidabad)
58.		Vegetables	W. Bengal (Nadia, Murshidabad) and North 24 Parganas
59.		Darjeeling Tea	West Bengal (Darjeeling)
60.		Pineapple	West Bengal (Darjeeling, Uttar Dinajpur, Cooch Behar and Jalpaiguri)

Extension of validity period of SEZ Projects

2652. SHRI PIYUSH GOYAL : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether there are any specific provisions in the rules relating to Special Economic Zones for the prescribed validity period for completion of projects by developers and extension of validity period under certain conditions if so, the details thereof;